

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 342 OF 2019 & IA No. 731 OF 2019

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Maharashtra State Electricity Distribution Company Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Anup Jain
S. Rama

Counsel for the Respondent(s) : Vishrov Mukerjee
Raveena Dhamija for R2
Anand K. Ganesan
Swapna Seshadri
Ashwin Ramanathan for R3

ORDER

Admit.

Appearance/reply shall be filed within eight weeks. Thereafter, rejoinder shall be filed within three weeks.

List the matter on **21.01.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK